POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

FLAT PRODUCTS EQUIPMENTS (INDIA) LIMITED

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Tel.: +91-022-66762727, Fax:+91-022- 66762737; E-mail: fpe@vsnl.com, Website: www.flatproducts.com)

This Post Offer Public Announcement (the "Announcement") is being issued by Edelweiss Capital Limited ("**Manager to Offer**"), on behalf of Cockerill Maintenance & Ingenierie SA (hereinafter referred to as the "**Acquirer**" or "**CMI**") to the equity shareholders of Flat Products Equipments (India) Limited (hereinafter referred to as the "**FPL**" or "**Target Company**") pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations").

The details subsequent to the completion of the Offer made vide (a) public announcement published on January 16, 2008, Corrigendum to Public Announcement published on January 28, 2008 and Corrigendum to Public Announcement at the time of opening of the issue published on May 14, 2008 pursuant to SEBI (SAST) Regulations, (b) the Letter of Offer dated May 08, 2008 dispatched to the shareholders of FPL, by the **Acquirer** to acquire upto 9,87,563 fully paid-up equity shares of the face value of Rs.10/- each representing 20.00% of voting equity share capital of FPL at a cash price of Rs. 517/- (Rupees Five Hundred and Seventeen Only) each per fully paid up equity share, payable in cash are as under:

1. Name of the Target Company : Flat Products Equipments (India) Limited
2. Name of Acquirer(s) : Cockerill Maintenance & Ingenierie SA
3. Name of Manager to the Offer : Edelweiss Capital Limited
4. Name of the Registrar to the offer, if any : Karvy Computershare Private Limited
5. Offer Details
   a. Date of opening of the offer : May 16, 2008
   b. Date of closure of the offer : June 04, 2008
6. Details of the acquisition

Sr. No.	Item	Proposed in the Offer Document		Actuals	
1	Offer price	Rs. 517/- per fully paid up equity share		Rs. 517/- per fully paid up equity share	
2	Share holding of Acquirer (No & %) before the MOU/PA	Nil		Nil	
3	Shares acquired by way of Share Purchase Agreement (No & %)	27,17,637 (55.04%)		27,17,637 (55.04%)	
4	Shares acquired in the open offer (No & %)	9,87,563 (20%)		9,87,563 (20%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 51,05,70,071/-		Rs. 51,05,70,071/-	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any .(No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	Nil		Nil	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	37,05,200 (75.04%)		37,05,200 (75.04%)	
8	Pre & Post offer share holding of Public (No & %)	**Pre offer**	**Post offer***	**Pre offer**	**Post offer***
		20,81,840 (42.16%)	12,32,613 (24.96%)	20,81,840 (42.16%)	12,32,613 (24.96%)

** 1,38,336 equity shares were held by the persons belonging to the promoter group who were not party to the SPA. Post Open Offer, they cease to be part of the promoter group and hence their shareholding of 1,38,336 equity shares have been added to the Indian Public Category.*

7. Status of Escrow Account, whether released or not: Not released. Will be released post completion of 20 days from the closure of offer.
8. Payment of interest, if any, to the shareholders along with the details thereof: **Not Applicable**
9. Status of investor complaints received, if any: **No investor complaints are pending as on date.**

The Board of Directors of the Acquirer (having its registered office at Avenue Greiner, 1, 4100 Seraing, Belgium) accepts joint and several responsibilities for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997 and any subsequent amendments thereto.

This announcement should be read in conjunction with the public announcement and the corrigenda referred to in the first paragraph above. T**his announcement would also be available on the SEBI website at www.sebi.gov.in**

This Post Offer Public Announcement is issued by Edelweiss Capital Ltd, Manager to the offer on behalf of the Acquirer.

For and on behalf of the Acquirer

Edelweiss
Ideas create, values protect

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Contact Person: Mr.Sumeet Lath/Ms. Navdeep Kaur

Place: Mumbai
Date: June 17, 2008

24 x 12